## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/422/ (IB)/2017

NAME OF THE PETITIONER(S)

: RANGANATH SPINNING INDUSTRIES

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Karothilayan

Court for Respondent

2. Aashish Jain Dona Couml lee Petition For Surana Suran

## **ORDER**

Counsel representing both the parties are present and stated that they are intending to settle the matter between the parties in this matter and also in the connected matter, TCP/422A/IB/2017. They prayed time for making submissions in regard to the final outcome of the same. Considering their submissions and in the interest of justice, I am inclined to grant time. Put up on 23.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc